

Allocation of Funds for Legal Aid Scheme to States

4259. SHRI BASUDEB ACHARIA : SHRI ANIL BASU : Will the Minister of LAW AND JUSTICE be pleased to state the funds made available by Government, year-wise, since 1974-75 to 1984-85 to the states for Legal Aid for helping the indigent and litigant public ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE SHRI H. R. BHARADWAJ) : The Committee for Implementing Legal Aid Schemes was set up by Government in September 1980. No grant-in-aid was given in the year 1980 or earlier. The grants-in-aid sanctioned by Government, on the recommendation of the Committee, to the States for implementing Legal Aid Schemes from March 1981 to March, 1985, are as follows :—

Year	Grant (in rupees)
1981 (from March 81)	2,30,500.00
1982	14,72,085.52
1983	14,22,280.09
1984	24,24,473.70
1985 (upto March 85)	19,19,469.05

Grant of Letters of Intent/Industrial Licences to West Bengal Industrial Development Corporation

4261. SHRI PIYUS TIRAKY : SHRI ASUTOSH LAW : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state the position of the applications pending with the Union Government for issue of letters of intent/grant of industrial licences to the West Bengal Industrial Development Corporation for the manufacture of Acrylo Nitrile, Acrylic Fibre, Corrugated Galvanised Steel Sheet, Hydrogen Peroxide, Titanium Dioxide, Sponge Iron ; and Linear Alkyl Benzene ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : The Industrial Licence applications received from the West Bengal Industrial Development Corporation for the grant of Letters of Intent for the manufacture of Acrylic fibre, Corrugated Galvanised Steel Sheet, Hydrogen Peroxide, Titanium Dioxide and Linear Alkyl Benzene have been rejected and prima facie rejection letters giving the reasons of rejection have been issued to the Corporation. The application relating to Acrylo Nitrile is pending consideration of the Government. For Sponge Iron, the Corporation has been issued a Registration Certificate under the De-licensing Scheme.

Donations made by Sri Ram Group of Companies

4262. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether certain companies belonging to the Sri Ram Group were investigated towards the end of 1983 on the allegation of showing bogus "donations" to certain trusts and charitable institutions ;

(b) if so, the names of the companies concerned ;

(c) whether prosecutions were initiated against them ; and

(d) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) No, Sir. No companies belonging to Sri Ram Group have been investigated. However, in the course of inspection under section 209A of Companies Act, 1956 of the books and records of certain companies said to be belonging to the Sri Ram Group, it was noticed that certain donations had been made to certain Trust/Charitable institutions by one of the companies, namely, Usha International Limited.